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Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade

**Public Notice No. 2 /2015-2020**  
New Delhi, dated: 1<sup>st</sup> May, 2018

**Subject: Amendments in Table 2 of Appendix 3B Foreign Trade Policy 2015-20.**

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby makes the following amendments in Table 2 of Appendix 3B notified through Public Notice No.02/2015-20 dated 01.04.2015 and harmonized with HS(2017) and other public notices subsequently.

2. The rates of the following MEIS Sl no. Entries in Appendix 3B, Table 2 would be as per column (5) below for exports made during the mentioned period.

Sl. No.	Sl. No. as per MEIS List Appendix 3 B, Table 2	ITC(HS) Code as per ITC HS 2017	Description	MEIS Rate from 01.11.2017 to 30.06.2018
(1)	(2)	(3)	(4)	(5)
1	2177	33019031	Attars of all kinds in fixed oilbase	7
2	2291	34060010	Candles	7
3	2638	39231020	Watch-box, jewellery box and similar containers of plastics	7
4	2680	39264019	Other	7
5	2945	44140000	Wooden frames for paintings, photographs, Mirrors or similar objects	7

6	2952	44201000	Statuettes and other ornaments, of wood	7
7	2955	44209090	Other	7
8	2974	48021010	Paper	7
9	2976	48021020	Paperboard	7
10	4030	61171040	Of man-made fibres	7
11	4373	64032040	Kolhapuri chappals and similar footwear	7
12	4542	69111019	Other	7
13	4544	69111021	Of Bone china and soft porcelain	7
14	4553	69120040	Clay articles	7
15	4555	69120090	Other	7
16	4559	69141000	Of porcelain or china	7
17	4561	69149000	Other	7
18	4629	70181010	Bangles	7
19	4631	70181020	Beads	7
20	4633	70181090	Other	7
21	4636	70189010	Glass statues	7
22	4656	70200029	Other	7
23	4658	70200090	Other	7
24	5242	73239190	Other	7
25	5244	73239200	Of cast iron, enameled	7
26	5341	74199920	Articles of copper alloys electro-plated with nickel-silver	7
27	5343	74199930	Articles of brass	7
28	5345	74199940	Copper worked articles	7
29	5432	76151030	Other table, kitchen or household articles	7
30	5444	76169990	Other	7
31	5613	83061000	Bells, gongs and the like	7
32	5620	83062990	Other	7
33	5622	83063000	Photograph, picture or similar frames; mirrors	7
34	7684	93070000	Swords, Cut Lasses, Bayonets, Lances and similar arms and parts thereof and Scabbards and Sheaths thereof	7
35	4199	62141020	Shawls, scarves (exceeding 60 cms) and the like	7

36	3773	58043000	Handmade lace	7
37	4658	70200090	Other	7

**Effect of Public Notice:-** Some MEIS entries classifiable under the Handicrafts sector are included for enhanced benefit under the Merchandise Exports from India Scheme, for the exports made in the period 01.11.2017 to 30.06.2018 .



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